

SUBMITTED TO THE HER HONOUR
THE 2nd Addl. JUDGE SHRIS.M.BHOSALE

It is submitted that a list attached herewith shows that the caveat which are filed upto 01/03/2021 To 30/04/2021 are required to be filed u/s 148 (5) of CPC.

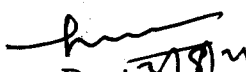
It is submitted that no suit has been filed within the stipulated period against the any caveat enlisted herewith .

~~Orders~~ are therefore solicited.

A) Whether to file caveat enlisted herewith 15 days from 03/08/2021 i.e. on 21/08/2021 Notice to board after served on **03/08/2021**

Date this 3rd Day of August 2021


03/8/21
Superintendent


31/8/21
Asstt.Registrar Dy. Registrar


31/8/2021
Addl.Registrar

City Civil & Sessions Court
Borivali Division, Dindoshi
Goregaon, Mumbai.